

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8121 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Vijender Antil (Personal guarantor of Jungrele Info Solutions Pvt. Ltd.) Vs. Phoenix ARC Pvt. Ltd. & Ors.	Om Pal
2.	I.A. No. 8122 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Astrum Value Homes Pvt. Ltd. Vs. Stanza Developers & Infrastructure Pvt Ltd.	Anannya Ghosh
3.	I.A. No. 8123 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Halcyon Technologies & Engineers LLP Vs. Heritage Motels Pvt. Ltd.	Anannya Ghosh
4.	I.A. No. 8124 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shitanshu Bipin Vora, Suspended Director of Exclusive Linen Fabrics Pvt Ltd. Vs. Shree Harj Yarns Pvt. Ltd. & Anr.	Shashank Pathak
5.	I.A. No. 8125 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Raman Raina, Suspended Director of Cosmopolis Interiors Pvt. Ltd. Vs. Rakesh Sharma, Sole Proprietor on Behalf of Rakesh Trader & Anr	Prabhansh Sharma

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Assistant Registrar